

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 111
(IB)-174(PB)/2020

IN THE MATTER OF:

Haji Abdul Hai & Ors.

.... Applicant/petitioners

v.

Proplarity Infrastructure Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 19.02.2020

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Kaustav Saha, Adv.

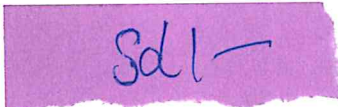
For the Respondent

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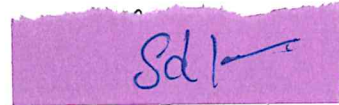
ORDER

Ld. Counsel for the petitioner filed an affidavit stating that the present application is not covered the ordinance dated 28.12.2020.

List on 19.03.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

19.02.2020
Ritu Sharma